

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 420(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2018.

NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s Sandeep Axles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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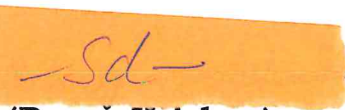
Present for the Petitioner:	Mr. Krishnendu Dutta, Mr. Rajendra Beniwal and Mr. Aditya Gupta, Advocates for COC Mr. Arun Saxena and Mr. Shivam Mishra, Advocates Mr. Vijay Kumar Gupta, RP			
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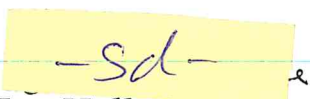
Present for the Respondent:	Mr. Saurabh Kalia and Mr. Harshit Agarwal, Advocates for Suspended Directors Mr. Ashok Juneja, Advocate for Applicant			
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ORDER

CA 470/2018 has been filed by the Operational Creditor being aggrieved by the fact that the claim has not been accepted by the RP. Notice of this application is accepted by the Ld. Counsel appearing for the RP. Reply, if any, be filed.

To come up for arguments and further consideration on 13th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sapna)